

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2821

ANSWERED ON:22.03.2005

DEVELOPMENT OF CITIES FOR PROVIDING BASIC FACILITIES TO URBAN POOR

Agarwal Shri Dharendra;Azmi Shri Ilyas;Mahato Shri Bir Sing;Mahato Shri Sunil Kumar;Prasad Shri Hari Kewal;Renge Patil Shri  
Tukaram Ganpatrao;Yadav Shri M. Anjan Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the names of the cities of various States developed under the programme chalked out for providing basic facilities to urban poor people during each of the last three years, State-wise;
- (b) the city-wise details of the funds provided by the Union Government during the said period for this purpose ;
- (c) whether the target fixed by the Union Government for various States has been achieved ;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e) Slum development being a State subject, implementation of National Slum Development Programme (NSDP) rests with the State Government, and they formulate specific plans, programmes, schemes for provision of basic amenities, etc. In slum areas in various towns/cities as per their priorities and make necessary provision therefor in the State annual plan. Since the Ministry of Urban Employment and Poverty Alleviation monitors the implementation of the programme at State level only, city-wise data is not maintained. The State-wise details of the funds released during the last three years under NSDP are given in the statement enclosed. No targets are fixed for various States under NSDP.